

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 25.09.2020 at 2.45 PM**

HEARING

1. Cr. 41/2020 ANGPS
2. Cr. 48/2020 SPS
3. Cr. 71/2020 ANGPS
4. Cr. 263/2020 HPS
5. Crl. Misc. 190/2019
6. Crl. Misc. 163/2020
7. OS 178/2020
8. OS 190/2020
9. OS 222/2020 Union Bank of India Vs.
Suresh. G.K.

JC MATTERS

10. Cr. 69/2020
11. CC 367/2013
12. CC 14/2018
13. CC 1151/2019
14. CC 2539/2019
15. CC 1212/2020
16. CC 1041/2020
17. CC 1044/2020
18. CC 1047/2020

Hosakote

Dated: - 24.09.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 25.09.2020

MORNING SESSION	AFTERNOON SESSION
Hearing	Hearing
1. Crime 99/2020 NGPS	11. OS 285/2017
2. CC 1067/2016	12. OS 11/2018
3. OS 271/2012	13. OS 355/2018
4. OS 75/2014	14. OS 195/2019
5. OS 293/2014	15. OS 191/2019
6. OS 271/2015	16. OS 317/2019
7. OS 19/2017	17. OS 347/2019
8. OS 201/2019	18. OS 13/2020
9. OS 57/2020	19. OS 42/2020
10. OS 223/2020 (Hanumakka Vs. Nagaraja)	20. OS 94/2020
	21. OS 191/2020

Hosakote
Dated: - 24.09.2020

Tim
24/09/20
Addl. Civil Judge & JMFC., Hosakote

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